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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA (CAA) No. 734/KB/2018


Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9TH AUGUST, 2018, 10:30 A.M

Name of the Company	Artmoss Sales Pvt. Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CASHASHI AKAARAL

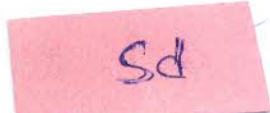
PETITIONER


9/8/18

ORDER

Ld. Pr.CA appears for the petitioner. Perused the record. Adjourned for further consideration 12.09.2018

List the matter on 12th September, 2018.


(M. b. Gosavi)
Member(J)